

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.43257 of 2025**

Arising Out of PS. Case No.-18 Year-2025 Thana- PIRO District- Bhojpur

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1. Dr. Dilip Kumar @ Hari Shankar Pandit @ Dilip Kumar Son of Mithlesh Kumar Pandit village- Hunkadih, Ps- Suryapura, Dist- Rohtas, At P/A- Piro, Ps- Piro, Dist- Bhojpur
 2. Dr. Phul Kumari @ Phul Kumari @ Pool Kumari Wife of Hari Shankar Pandit @ Dr. Dilip Kumar village- Hunkadih, Ps- Suryapura, Dist- Rohtas, At P/A- Piro, Ps- Piro, Dist- Bhojpur

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Ravindra Kumar, Advocate
For the State : Mr. Bharat Lal, APP

**CORAM: HONOURABLE MR. JUSTICE RAJIV ROY
ORAL ORDER**

6 07-11-2025 Heard the parties.

2. The present application has been preferred for the modification of the order dated 02.05.2025 passed in Cr. Misc. NO. 24566 of 2025 by this Court in connection with Piro P.S. Case No. 18 of 2025 as the anticipatory bail application was allowed subject to the conditions as mentioned in the impugned order.

3. Learned GP-2 has taken this Court to the paragraph nos. 6, 7 and 8 of the counter affidavit which read as follows:

“6. That a total of 123 private hospitals operating within the district of Bhojpur were inspected by the duly constituted



investigation team. During the said inspection, it was found that 81 hospitals were not functioning as per prescribed medical and statutory standards and accordingly, were declared as illegal hospital with immediate effect.

7. That the aforesaid details of the inspection, including the list of illegal hospitals, have been uploaded on the official website Civil Surgeon-cum-Chief Medical Officer, Bhojpur in strict compliance of the order of this Hon'ble Court. A copy of Letter No. 2883 dated 31.07.2025 & Letter No. 2889 dated 01.08.2025 along with the enclosed list of such hospitals has also been placed on record.

8. That in furtherance of paragraph 18(i) of the order dated 25.07.2025, the Civil Surgeon-cum-Chief Medical Officer, Bhojpur vide Letter No. 3118 dated 17.08.2025, addressed to the District Information and Public Relations Officer, Bhojpur, Arrah, requested the uploading of the list of illegal private hospitals, nursing homes, and clinics operating within



*Bhojpur district on the official NIC website of
the district.”*

4. This court is of the opinion that the Health Department of Bihar has taken strenuous job and expects that they will take the matter to its logical conclusion.

5. The time granted to the two petitioners for surrender in the earlier order dated 02.05.2025 is extended by four weeks from today.

6. Accordingly, the modification petition stands disposed of.

(Rajiv Roy, J)

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